

tion of Paper and Paper Board in the country by various mills is not maintained by Government. However, it is estimated that about 18 lakh tonnes of bagasse is used annually in the country for production of Paper and Paper Board.

[*Translation*]

Control on Population in Delhi

1225. SHRI MRUTYUNJAYA NAYAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the population in Delhi has been increasing fast as compared to other Metropolitan cities; and

(b) if so, the steps proposed to be taken by the Government to control the population?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) NCR Planning Board has prepared a Regional Plan with the objective of balanced and harmonious development of the National Capital Region. The Regional Plan which has come into force with effect from 23.1.89 contains proposals for decentralised growth of the region.

[*English*]

Metro Railway in Bombay

1226 SHRI ARVIND TULSIRAM KAMBLE:
SHRI RAM NAIK:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to

introduce Metro Railway in Bombay;

(b) if so, the details thereof; and

(c) the time by which the project is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) There is already a Sub urban Surface Railway system serving commuters in Bombay. There is no proposal for an underground metro railway in Bombay.

(b) and (c). Do not arise.

[*Translation*]

Marketing of medicines

1227. SHRI SANTHOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether some medicines made from the same formulation are being sold in markets under different brands; and

(b) if so, the reasons thereof and the steps taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The terms "formulations" and "medicines" referred to in the question mean the same thing. These are manufactured out of one or more bulk drugs. These are generally sold under brand names, which is permissible under the law. Many manufacturers sell their formulations under generic name. In order to encourage usage of generic name, single ingredient formulations sold under generic name are exempt from price control under DPCO. 1967.